

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2428
ANSWERED ON:12.03.2013
COURT OBSERVATION ON POLICE FUNCTIONING
Singh Shri Radha Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the various Courts have recently expressed their concern over the functioning of the Delhi Police;
- (b) if so, the details thereof and the action taken by the Delhi Police in this regard; and
- (c) the steps taken by the Union Government to improve the functioning of Delhi Police?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): In the wake of agitations after the incident of gang rape on 16th December, 2012. The Hon'ble High court of Delhi has made some observations on the functioning of Delhi Police. The matter is sub-judice in the Hon'ble High Court of Delhi.

(c): Delhi Police is always sensitive in responding to cases of serious crime and they are particularly sensitive to the complaints relating to women. Government has already created a special Task Force under the Chairmanship of Union Home Secretary to further improve the response mechanism of the Delhi Police and to coordinate its efforts to provide better security environment to the citizens of Delhi particularly women through improved coordination between various agencies.